

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/Trg./NCL/1810/2024/ 2119

04th April, 2024

To,

The Ld. Principal District & Sessions Judge (HQs),
Central District,
Tis Hazari Courts, Delhi

**Sub.: Training Programme on the changes in Procedural & Substantive Laws –
BNSS, BNS & BSA.**

Respected Sir,

As directed by the Hon'ble High Court of Delhi, the Delhi Judicial Academy shall be conducting a **Training Programme on the changes in Procedural & Substantive Laws – The Bharatiya Nagarik Suraksha Sanhita, 2023, The Bharatiya Nyaya Sanhita, 2023, and the Bharatiya Sakshya Adhinyam, 2023** for all the Officers of DHJS and DJS, as per the schedule mentioned below:

Date	Day	Duration	Target audience
13.04.2024	Second Saturday	10.00 am to 01.30 pm	Officers of Delhi Higher Judicial Services (DHJS)
19.05.2024	Sunday	10.00 am to 01.30 pm	Officers of Delhi Judicial Services (DJS)

The detailed programme schedule for both days is enclosed herewith as **Annexure-A and Annexure-B.**

Letters informing the Judicial Officers of DHJS and DJS about attending the aforesaid programmes have already been sent to all the Ld. Principal District & Sessions Judges, the Ld. Principal Judge, Family Court HQs, the Ld. Principal Secretary (Law, Justice & LA), GNCTD, the Ld. Registrar General, High Court of Delhi, the Ld. Member Secretary, NALSA and the Ld. Member Secretary, DSLSA.

It is requested that all the Judicial Officers posted on Deputation/Diverted capacity in Departments other than those mentioned above, may kindly be communicated about their nomination in the aforesaid programme through your good office, so that they attend the programme as per their respective cadre.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through proper channel. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application sent through proper channel.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encls.: As above

DELHI JUDICIAL ACADEMY

Programme Name: Training Programme on the changes in Procedural & Substantive Laws – BNSS, BNS & BSA.
Duration, Date & Day: Half Day; 13th April, 2024 (Second Saturday)
Participants: All the Officers of DHJS
Venue: Auditorium, Delhi Judicial Academy.

Date & Day	10:00 am – 11:30 am	11:30 12:00 noon	12:00 Noon to 01:30 pm	
13.04.2024 (Second Saturday)	<p style="text-align: center;"><u>Session-I</u></p> <p style="text-align: center;">Understanding changes in the Procedural & Substantive Laws:</p> <ul style="list-style-type: none"> • The Bharatiya Nagarik Suraksha Sanhita, 2023 • The Bharatiya Nyaya Sanhita, 2023 • The Bharatiya Sakshya Adhiniyam, 2023 	T E A B R E A K	<p style="text-align: center;"><u>Session-II</u></p> <p style="text-align: center;">(.....to be continued from previous session)</p>	L U N C H

DELHI JUDICIAL ACADEMY

Programme Name: Training Programme on the changes in Procedural & Substantive Laws – BNSS, BNS & BSA.
Duration, Date & Day: Half Day; 19th May, 2024 (Sunday)
Participants: All the Officers of DJS
Venue: Auditorium, Delhi Judicial Academy.

Date & Day	10:00 am – 11:30 am	11:30 12:00 noon	12:00 Noon to 01:30 pm	
19.05.2024 (Sunday)	<p style="text-align: center;"><u>Session-I</u></p> <p style="text-align: center;">Understanding changes in the Procedural & Substantive Laws:</p> <ul style="list-style-type: none"> • The Bharatiya Nagarik Suraksha Sanhita, 2023 • The Bharatiya Nyaya Sanhita, 2023 • The Bharatiya Sakshya Adhinyam, 2023 	T E A B R E A K	<p style="text-align: center;"><u>Session-II</u></p> <p style="text-align: center;">(.....to be continued from previous session)</p>	L U N C H

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 23245-23375 /JOTP/Gaz./2024

Dated, Delhi the 06 APR 2024

As directed copy of letter bearing no. DJA/Trg./NCL/1810/2024/2092 dated 03.04.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. All the Judicial officer of Delhi Higher Judicial Service (DHJS) and Delhi Judicial Service (DJS), Central District, Tis Hazari Court, Delhi. (as per list attached with the letter as Annexure 'A' and Annexure 'B').
2. Sh. Pitamber Dutt, Presiding Officer MCD Tribunal, THC, Delhi.
3. Ms. Neera Bharihoke, Chief Legal advisor, Vikas Sadan, DDA, Delhi.
4. Sh. Mohinder Virat, Legal Advisor, NDMC, Palika Kendra, Delhi.
5. Sh. Ashish Aggarwal, ADDL. Chief Legal Advisor, Vikas Sadan, DDA, Delhi.
6. Sh. Hargurvarinder S. Jaggi, Addl. Registrar, Supreme Court of India, Delhi.
7. Sh. Naveen Kumar Kashyap, Registrar, National Company Law Tribunal, CGO Complex, Lodhi Road, Delhi.
8. Sh. Ankit Singla, Registrar, National Green Tribunal, Jam Nagar House, New Delhi.
9. Sh. Saurabh Pratap Singh Laler, Nodal Officer in the Judicial commission, Vigyan Bhawan, Delhi
10. Ms. Shreya Arora Mehta, OSD, NLSA, Suprem Court of India, New Delhi.
11. Sh. Gopal Krishan, Competent Authority (DUSIB), THC, Delhi.
12. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
13. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
14. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
15. The LAYERS for uploading the same.
16. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.


(Shefali Barnala Tandon)
Additional Sessions Judge (West)
Link Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.